

ट्रीपोली में लगे अन्तर्राष्ट्रीय मेले में भारतीय मंडप में प्रदर्शित वस्तुएं

8452. श्री मूलचन्द्र डागा : क्या बाणिज्य मंत्री यह बताने की कृपा करेंगे कि ट्रीपोली में जो 11वा अन्तर्राष्ट्रीय मेला लगा है उसमें भारत द्वारा स्थापित मंडप में किन-किन वस्तुओं का प्रदर्शन किया गया और उस पर कुल कितना व्यय हुआ है ?

बाणिज्य मंत्री (प्रो० डी० पी० बट्टोपाध्याय) मार्च 1973 में हुए ट्रीपोली अन्तर्राष्ट्रीय मेले में भारतीय मंडप में प्रदर्शित वस्तुएं दर्शाने वाला एक विवरण सलग्न है। इसमें भाग लेने पर कुल 3 74 लाख ८० व्यय हुए जिसमें 2 88 लाख ८० की विदेशी मुद्रा थी।

विवरण

कम्प्यूटर प्रणाली क्लोज सर्किट टी० वी० प्रोसिप्लोस्कोप प्रिंसेसी जेनेरेटर रेडियोग्राफिक कैमरा, ट्रांसमिशन टावर, डीजल इंजन तथा पम्प, इंडस्ट्रियल बाइलर, पाइप तथा सेनिटरी फिटिंग्स, कार्यालय उपस्कर, मोटरगाडी तथा साइकिल के हिस्से पुर्जे, स्टेनलेस स्टील के बरतन, रासायनिक तथा भवजीय पदार्थ, वस्त्र, कपूर तथा प्लास्टिक के उत्पाद, हस्त-शिल्प, जिसमें मूल्यवान तथा पहनने के जेवरगत शामिल हैं, चाय, काफी तथा खाद्य उत्पाद।

Grant of Additional D.A. to the Employees of Orissa Government

8453. SHRI GIRIDHAR COMAN-GO. Will the Minister of FINANCE be pleased to state:

(a) whether the Central Government are considering the demands of the employees of Orissa State Government;

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(b) whether recently the Orissa State Government had decided to give more D.A. to their employees; and

(c) if so, whether the Central Government are committed to the State Government's decision?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH). (a) to (c). The State Government have enhanced the rates of additional dearness allowance admissible to the State Government employees with effect from 1-2-1973. Provision for payment of additional dearness allowance at the enhanced rates has been made in the demands for Grants of the Government of Orissa for 1973-74, as laid before the Parliament. Further action in the matter is primarily for the State Government to consider.

Attracting Indians from Abroad for setting up Industries in India

8454 SHRI NARENDRA SINGH Will the Minister of COMMERCE be pleased to refer to the reply given on the 9th March, 1973 to Unstarred Question No 2630 regarding attracting Indians from abroad for setting up industries in India and state the number of applications received so far under the scheme to attract Indian entrepreneurs, engineers etc. from abroad to set up industries in India with facilities to import raw material and machinery?

THE MINISTER OF COMMERCE (PROF D P CHATTOPADHYAYA) Under the Scheme, 167 applications for the import of machinery, and 80 applications for the import of raw materials and components have been received so far.

Prosecuting cable companies for violation of Import Regulations

8455 SHRI S. A. MURUGANANTHAM Will the Minister of COMMERCE be pleased to state:

(a) whether eleven cable companies have been prosecuted for violation of import regulations;